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ि , y&1/18/2010&dfofo∨k.—केन्द्रीय विद्युत विनियामक आयोग (भारतीय विद्युत ग्रिड कोड) (छठा संशोधन) विनियम, 2019 में, मूल विनियमों के विनियम 6.5 के खंड (19) के संशोधित उपबंधों के प्रथम वाक्य के बाद निम्नलिखित वाक्य रखा जाएगाः

"पुनःस्थापन का अनुमानित समय दिन में एक बार संशोधित किया जा सकता है।"

सनोज कुमार झा, सचिव

[विज्ञापन—III / 4 / असा. / 180 / 2020—21]

ukl/% केन्द्रीय विद्युत विनियामक आयोग (भारतीय विद्युत ग्रिंड कोड) (छठा संशोधन) विनियम, 2019 दिनांक 27.12.2019 को भारत के राजपत्र सं. 495 के भाग III—खंड 4 में प्रकाशित किया गया था।

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CENTRAL ELECTRICITY REGULATORY COMMISSION CORRIGENDUM

New Delhi, the 17th May, 2020

No. L-1/18/2010-CERC.—In Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Sixth Amendment) Regulations, 2019, the following sentence shall be inserted after first sentence of the amended provisions of clause (19) of Regulation 6.5 of the Principal Regulations:

"The estimated time of restoration can be revised once in a day."

SANOJ KUMAR JHA, Secy.

[ADVT.-III/4/Exty./180/2020-21]

Note: Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Sixth Amendment) Regulations, 2019 was published on 27.12.2019 in Part III, Section 4 of Gazette of India No. 495.